

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 30.10.2015

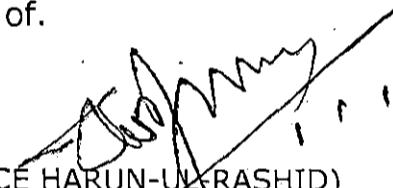
OA No. 536/2012 with MA No. 120/2013

None present for the parties.

On several previous posting dates namely 13.05.2014, 09.10.2014, 27.11.2014, 28.11.2014, 22.01.2015, 19.01.2015, 12.03.2015, 09.04.2015, 12.05.2015, 20.05.2015, 10.08.2015, 14.09.2015 and 22.09.2015, neither the applicant nor his counsel was present. Today also, neither the applicant nor his counsel is present. It seems that the applicant is not interested in prosecuting his case. Therefore, the Original Application is dismissed in default for non-prosecution.

In view of the order passed in the OA, the M.A. for vacation of interim order is disposed of.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(JUSTICE HARUN-UL-RASHID)
JUDICIAL MEMBER

Kumawat